Unstarred Questions

Need for guidelines for hawkers

2388. SHRI N. BALAGANGA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that there are large number of hawkers in and around the pilgrimage places, if so, the details thereof;

(b) whether Government is planning to make out some guidelines/directives so that they do not cause undue harm to the pilgrims, if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by Government to prevent nuisance for the pilgrims?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) There are large number of vendors in all the cities including religious/pilgrim places however separate data is not available with the Ministry of Housing & Urban Poverty Alleviation.

(b) and (c) In order to protect the rights of urban street vendors and to regulate street vending activities, the Ministry of Housing & Urban Poverty Alleviation has proposed enactment of a Central Act namely, 'The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2013'. The Bill has been passed by Lok Sabha on 6th September, 2013 and the same is pending in Rajya Sabha for consideration and passing. The proposed Act provides for formulation of Scheme/Rules and Bye-laws for street vending activities by the concerned State/UT Governments and Urban Local Bodies depending on the local conditions.

Schemes for economically weaker sections

2389. SHRI AMBETH RAJAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has conceived any scheme for weaker sections especially SCs/STs to have proper toilet facilities; and

(b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) Ministry of Housing & Urban Poverty Alleviation is implementing Integrated Low Cost Sanitation (ILCS) scheme to assist the States

in converting dry latrines into sanitary latrines to alleviate the manual scavenging since 2008 in urban areas which is mostly present in Economically Weaker Sections including SCs/STs. In addition, for urban areas Ministry of Urban Development has also proposed to eliminate the open defecation, conversion of insanitary toilets in sanitary latrines, to provide public toilet under proposed JNNURM through supporting States/cities for 4041 statutory towns which shall include SC/STs also.

Under Nirmal Bharat Abhiyan(NBA), all rural SC/ST households are covered for providing the incentive to individual households for latrine units. Financial incentive for construction of toilets for all eligible beneficiaries is Rs. 4600/- under NBA. In addition upto Rs. 5400/- can be spent under Mahatma Gandhi National Rural Employment Guarantee Scheme for construction of the toilets. Further, at the National level, under the Nirmal Bharat Abhiyan (NBA) from 2011-12, 22% of total fund is allocated towards schedule Cast Sub Plan (SCSP) and 10% of total fund for Tribal Sub Plan (TSP).

Affordable houses in the country

2390 SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is considering any housing projects with the help of private sector/financial institutions for providing housing including new houses, incremental houses, rental houses, transit housing in various cities, particularly in Maharashtra State, if so, details thereof; and

(b) whether Government has set any target for making such affordable housing structures in the country for the next five years, if so, details in this regard?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) In order to increase affordable housing stock, as part of the preventive strategy, Affordable Housing in Partnership (AHP) is implemented as part of the Rajiv Awas Yojana scheme all over the country including Maharashtra. It is implemented by the States/UTs through partnership with private sector or public sector including parastatal bodies like housing boards, municipal bodies.

The scheme provides Rs. 75,000 of actual grant assistance per EWS/LIG dwelling unit of upto 40 sqm size for housing and internal development components with an objective to encourage private sector participation in affordable housing. A project must build at least 250 dwelling units to avail benefits under the scheme.